

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: St. John Freight Systems Limited Date of Commencement of Liquidation: 11-03-2020; List of Stakeholders as on Date: 04-09-2020; Name of IP: Mr. R.Venkatakrishnan; Last 5 digit of registration number: 10250

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	13	2537335343	13	2537335343				Annexure 3
4	Unsecured financial creditors	6	1114661892	5	976385341		138276551		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	553	100532854	551	92802472		7730382		Annexure 6
7	Operational creditors (Government Dues)	2	39941443	2	39941443				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	116	176337910	97	166494749		9843161		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		690	3968809442	668	3812959348	0	155850094	0	